

election duty according to the Madras Travelling Allowance Rules while non-officials like the teachers of private institutions performing election duties are paid such allowances on ad-hoc rates according to their status in life. The State Government of Madras have recently recommended to the Government of India that the non-officials in the State drawn for election duty should be treated on par with the State Government officials performing such duty in the matter of grant of travelling and daily allowances. The recommendation of the State Government is under consideration.

**Shri Tangamani:** May I know whether in the recent by-election which was held in Madras the same discrepancy happened or whether the Government have directed that for all these by-elections there should be no disparity between the non-gazetted Officers and the non-Government employees?

**The Minister of Law (Shri A. K. Sen):** Which by-election does the hon. Member refer to?

**Shri Tangamani:** Tiruvadani.

**Shri A. K. Sen:** We have not received yet any specific reports on that by-election. But I presume, in the absence of the original rates being varied as a result of the recommendations of the State Government which are under consideration now, the same rates possibly had been adhered to in this instance also. That is my presumption.

**Shri Kumaran:** May I know whether it is a fact that the railway employees who have been deputed from Madras State were paid four annas per mile as travelling allowance while the other Government employees were paid at the rate of twelve annas per mile? May I also know whether as a protest a large number of railway employees refused to do this work? If so, is there any particular reason for this discriminatory treatment?

**Shri A.K. Sen:** I am afraid, this question does not arise out of the main question. In any event, I would require notice to answer this question.

**Mr. Speaker:** The hon. Member may table a question.

I.A.S. (Special Recruitment)

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Shri B. K. Galkwad;  
Shri Manay;  
Shri D. A. Katti;  
Shri M. B. Thakore;  
Shri Thimmaiah;

Will the Minister of Home Affairs be pleased to state:

(a) the number of candidates finally selected in the special recruitment for I.A.S.;

(b) how many seats were reserved for Scheduled Castes and Scheduled Tribes; and

(c) how many candidates from the Scheduled Castes and Scheduled Tribes have been selected?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) 102.

(b) The quota of 12½% and 5% was reserved for the Scheduled Castes and Scheduled Tribes respectively.

(c) 7 and 3 respectively.

**Shri B. K. Galkwad:** How many posts in the I.A.S. were filled up since independence and out of that how many were filled up by recruitment of candidates belonging to the Scheduled Castes and Scheduled Tribes?

**Shrimati Alva:** That is a separate question.

**Shri B. K. Galkwad:** May I know whether it is possible for Government to fill up the gap of candidates belonging to Scheduled Castes and Scheduled Tribes that has arisen since independence in the I.A. S. cadre by this special recruitment?

The Minister of Home Affairs (Pandit G. B. Pant): So far as special emergency recruitment from the open market is concerned, in the original list that was prepared by the Union Public Service Commission there were only 26 members of the Scheduled Castes. So, we asked them to relax the standard so that a larger number might be admitted. They did so and another, I think, 133 were added. After that, the candidates were interviewed and the Union Public Service Commission published its list. When we saw the list we found that only the number which has already been mentioned by the Deputy Minister was included therein.

**Shri B. K. Galkwad:** May I know whether it is a fact that out of the total people belonging to the Scheduled Castes and Scheduled Tribes who appeared for the examination 167 were qualified in the written test by lowering the standard and as many as 31 were qualified by the general standard?

**Pandit G. B. Pant:** According to the general standard, only 26 were qualified. But we wanted them to apply a lower standard and then 133 more were declared qualified.

**Shri Vasudevan Nair:** May I know whether the list already published is the final list or there is going to be a supplementary list?

**Pandit G. B. Pant:** The list is final to the extent it has been published.

**Shri Damani:** May I know the number of candidates who are going to be appointed initially? May I also know how long it will take to absorb all the selected candidates?

**Pandit G. B. Pant:** They will be appointed according to the needs of the States. I personally imagine that it will not take very long to absorb all of them.

**Shri Thimmaiah:** The hon. Minister has stated that about 26 candidates were eligible under the general standard. If 26 candidates have

qualified under the general standard, may I know why only seven were selected?

**Pandit G. B. Pant:** A written test was held in the beginning and a list of eligible candidates who were considered fit for interview was prepared. That list had one thousand and odd names and out of this 26 belonged to the Scheduled Castes. They were to be interviewed and then the decision was to be taken. But as the figure 26 seemed to us to be rather inadequate, we asked the Commission again to examine the position and to see if a larger number of people belonging to Scheduled Castes could be taken in on a relaxed and lower standard. So, they added another 133. All of them were interviewed and ultimately they gave this decision.

**Shri Thimmaiah:** When the Government is sympathetic in relaxing the standard for the candidates to be interviewed, may I know why the same sympathy is not extended in the matter of selection also?

**Pandit G. B. Pant:** The decision rests with the Selection Committee and we do not want to upset the decisions of the Public Service Commission. The House is very jealous about that.

**Shri Ajit Singh:** May I know whether any further list of selected candidates belonging to the Scheduled Castes will be issued?

**Pandit G. B. Pant:** So far as the present position goes, I have stated it fully.

#### Naga Raid on a Village

\*1814. **Shri Hem Barua:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Naga hostiles attacked recently a village, some 50 miles away from Imphal (Manipur) and killed one man and injured two women of the village; and

(b) if so, the details of the incident?